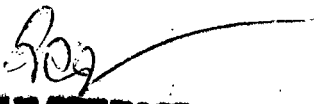


C.A.T. Bench, JAIPUR

Date of Order	CP No. 43/96 (CA No. 44/94)
10-10-96 Copy of order issued to app. and s.d. n.k. Jain Adh Vide 63924/93 dt-22-10-96 462 Order Paper filed on-10-10-96	Petitioner present in person Mr. N.K. Jain, Counsel for the petitioner The petitioner seeks permission to withdraw the Contempt petition. Permission granted. The Contempt Petition is dismissed as withdrawn. Notices issued are discharged.  (RATTAN PRAKASH) Judicial Member  (O. P. SHARMA) Administrative Member

(JAN 1998)
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